

miscreants on the Imphal-Tamenglong Road at Mile-stone No. 71, about 3 miles from Tamenglong Headquarters.

(c) and (d). Tamenglong is within the area covered by the cessation of operations agreement. Government have taken necessary measures to apprehend the persons responsible for the crime. Suitable measures have also been taken for the maintenance of law and order in the area.

Report of Committee on Consumers Price Index Number for Delhi

2666. Shri Shree Narayan Das: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received the report of the Committee on consumers price index number for Delhi;

(b) if so, the broad features of the report; and

(c) the reaction of Government thereon?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Report of the Committee has been received by Government in the Ministry of Labour and Employment on 11th September, 1965.

(b) The Committee has recommended certain corrections in the existing Consumers Price Index Number for Delhi for the year 1960 (Base 1944) and has also formulated this Index on the basis of the corrections deemed necessary from their point of view. On the same basis, the Committee has worked out the revised linking factor which may be adopted for linking the 1944 Series to the year 1960.

(c) The Recommendations are being examined.

Books in Portuguese

2667. Shri Narendra Singh Mahida: Will the Minister of Education be pleased to state:

(a) whether it is a fact that in Panjim and Daman and Diu, there are Libraries possessing rich books in Portuguese; and

(b) if so, whether they are taken care of and arrangements made for their translation?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) and (b). The information is being collected and will be laid on the Table of the Sabha in due course.

Soda Ash Factory in Tuticorin

2668. Shri Muthiah: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a Japanese team visited Tuticorin on the 29th July, 1965 to examine the possibility of setting up a soda ash factory there; and

(b) if so, the result of their visit?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Government have no information on the point.

(b) Does not arise.

Class I & II Posts in Delhi Administration

2670. Shri Naval Prabhakar: Will the Minister of Home Affairs be pleased to state:

(a) the total number of Class I and II posts in Delhi Administration;

(b) the number of posts among them held by Scheduled Castes;

(c) whether the number of posts held by the Scheduled Castes is less

than the required quota and if so, the reasons therefor; and

(d) the steps the Delhi Administration propose to take to fill up the deficiency?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Out of total 202 Class I and 637 Class II employees in the Delhi Administration as on 1st January, 1985, 5 Class I and 10 Class II employees belonged to Scheduled Castes.

(c) Yes. Suitable candidates from Scheduled Castes were not available to fill a number of vacancies reserved for them in the past.

(d) The orders regarding reservation for Scheduled Castes and Scheduled Tribes, as applicable to posts under the Government of India, are already being followed by the Delhi Administration. Filling up of the deficiency depends upon availability of suitable Scheduled Caste candidates.

Registrar-General of India

2671. **Shri Naval Prabhakar:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of employees in each category in different Divisions in the Office of the Registrar-General of India;

(b) the total number of Scheduled Castes and Scheduled Tribes employees separately in each such category and whether they fulfil the required quota of reservation for these categories;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken to fill up the reserved quota?

The Minister of State in the Ministry of Home Affairs (Shri Nathi): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-4931/65].

Marine Technical School in Kerala

2673. **Shri Imbichibava:** Will the Minister of Education be pleased to state:

(a) whether any representation has been received by Government for starting a Marine Technical School in Kerala;

(b) whether any representation has been received from the Tavanur Institute for starting a marine fisheries technical course; and

(c) if so, the action Government propose to take in the matter?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). No, Sir.

(c) Does not arise.

'बोग' में प्रकाशित फोटो

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| | | श्री ब्रिजलक्ष्मण सेठ : |
| | | श्री श्रीकार लाल बेरवा : |
| | | श्री यशपाल मिह : |
| | | डा० लक्ष्मणमल्ल मिश्रवा : |
| | | श्री गौरी शंकर कक्कड़ : |
| | | श्री जगदेव सिंह सिद्धांती : |
| | | श्री बागड़ी : |
| | | श्री रामेश्वरानन्द : |
| | | श्री रामसेवक यादव : |
| श्री किशन पटनायक : | | |
| श्री लहरी सिंह : | | |

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उनका ध्यान हमरीज में प्रकाशित पत्रिका 'बोग' के दिसम्बर, 1964 के विशेष संस्करण की धारा प्रकाशित किया गया है जिस में हिन्दू देवी-देवताओं के धर्म-मानजनक फोटो दिये गये हैं जिन में उन पर